

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
WP No. 12 of 2026
(AJAY DUBEY Vs UNION OF INDIA AND OTHERS)

Dated : 20-01-2026

Shri Aditya Sanghi - Senior Advocate with Ms. Alka Singh, Ms. Vinita Ahuja and Ms. Anushka Singh - Advocates for petitioner.

Shri Sunil Jain - Additional Solicitor General with Shri S.M. Guru - Deputy Solicitor General and Shri Dev Sharma - Advocate for Union of India.

Shri Vivek Sharma - Deputy Advocate General for respondent/State.

Issue notice.

Notice is accepted by the learned counsel appearing on behalf of respondents No.1 and 3 as also by respondent No.2.

List the matter on 11.02.2026.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

vibha